Name of the Corporate Debtor: Topworth Urja & Metals Limited; Date of Commencement of CIRP: 12-08-2022; List of Creditors as on: 31-01-2023; Name of IP: Mr. Alok Kailash Saksena; Process Number: 1; Last 5 digitof registration number: 10134

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	7	26625152911	7	26624152911	96.93			1000000	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00			0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00			0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	63230108	0	0	0.00			0	Annexure 4
5	Operational creditors (Workmen)	1	7226598	1	7226598	0.03				Annexure 5
6	Operational creditors (Employees)	60	5025244	60	4446000	0.02		579244		Annexure 6
7	Operational creditors (Government Dues)	9	2525075020	6	669043507	2.44		20247303	1835784210	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	32	607689736	32	162893956	0.59		31439275	402264952	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		110	29833399617	106	27467762972	100.00		126587482	2239049162	